NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.07.2018**

NAME OF THE PARTIES: State Bank of India

V/s.

Pe Electronics Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

5. C.P. (IB)-528 (MB)/2018

Counsel for the Petitioner is present. Mr. Shrey Shah, Advocate, undertakes to file Vakalatnama on behalf of the Corporate Debtor. The Petitioner served a copy of the Petition to Mr. Shrey Shah, Advocate.

At the request of Counsel for the Respondent, list this matter on 07.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/